

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2334

ANSWERED ON:17.08.2006

DEVELOPMENT OF OBC COMMUNITIES

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether some of the Other Backward Class (OBC) communities, especially those living in rural areas and depend upon the traditional occupations/artisanship viz fishing, stone crushing, tailoring, weaving, carpentry, pottery, blacksmithy, etc. and are languishing in the worst forms of social and economic backwardness;

(b) if so,whether there is any proposal to frame a Naitonal Policy for the development and modernization of traditional occupations/artisanship;

(c) if so, the details thereof; and

(d) the details of the financial assistance provided to the OBC communities especially those living in rural areas and depend upon the traditional occupations/artisanship during each of the last three years?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) National Backward Classes Finance and Development Corporation (NBCFDC) under this Ministry has been entrusted with the job of providing financial assistance to the members of Backward Classes including those living in rural areas and depending upon traditional occupation/artisanship. The schemes of the Corporation have been formulated to assist poorer section of the Backward Classes living below double the poverty line. The NBCFDC channelises its financial assistance through State Channelising Agencies (SCAs) and therefore, the SCAs are implementing the developmental schemes for the backward classes depending upon the traditional occupations/artisans, etc.

(b) & (c) At present, there is no proposal to frame such a policy in this Ministry.

(d) The details of the financial assistance provided by NBCFDC to State Channelising Agencies for further disbursement to the eligible members of Backward Classes during last three years is appended at Annexure - A. These figures also include loans disbursed to persons living in rural areas and depend upon traditional occupations/artisans etc.

Annexure

National Backward Classes Finance & Development Corporation

Statewise Disbursement by NBCFDC during the last 3 years upto 31st March,2006

S.No.	Name of States	2003-04 Disbursement Rs.Lacs	2004-05 Disbursement Rs.Lacs	2005-06 Disbursement Rs.Lacs
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1.	Andhra Pradesh	1150.00	250.00	200.00
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2.	Assam	95.68	80.20	250.00
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3.	Bihar	7.50	170.00	30.00
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4.	Chhatisgarh	25.00	108.19	150.00
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5. Chandigarh(UT)	15.00	24.70	10.00
6. Delhi (UT)	50.00	50.00	-
7. Gujarat	350.00	350.00	250.00
8. Goa	46.67	28.45	41.87
9. Haryana	200.00	175.00	300.00
10. Himachal Pradesh	182.84	250.00	185.93
11. Jammu & Kashmir	15.00	40.60	2.00
12. Jharkhand	270.30	-	25.00
13. Karnataka	1690.77	1000.00	1005.00
14. Kerala	3067.50	1697.50	2334.00
15. Madhya Pradesh	492.50	148.75	100.00
16. Maharashtra	2684.00	1950.00	1700.00
17. Orissa.	50.00	50.00	50.00
18. Punjab	43.00	200.00	230.00
19. Pondicherry (UT)	50.00	50.00	85.03
20. Rajasthan	114.68	293.40.	400.00
21. Sikkim	125.00	257.90	352.05
22. Tamil Nadu	1075.00	800.00	1350.00
23. Tripura	-	99.03	50.00
24. Uttar Pradesh	550.00	616.00	158.00
25. Uttranchal	9.00	52.75	104.46
26. West Bengal	750.00	600.00	400.00

